HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject: Selection process concerning engagement of Research Assistants in the High Court pursuant to Advertisement Notification No. 461 dated 23.07.2019- Interview.

NOTIFICATION

No: 1279

Dated: 05 02 2020

In partial modification to High Court Notification No. 1276 dated 31.01.2020, it is hereby notified for information of all the concerned that the interview of the candidates from S.No. 141-213 of Jammu province and S.No. 156 of Kashmir province scheduled to be held on 21.02.2020 is rescheduled and is now scheduled to be conducted on Thursday, 20.02.2020 at 10:00 am at High Court Complex, Jammu.

By Order.

Dated: 05/07

No: 351 43-60/95

Copy of the above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,

- Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
 Secretary to Hon'ble Mr. Justice Tashi Rabstan,
 Secretary to Hon'ble Mr. Justice Sanjay Kumar Gupta, for information of their Lordships.
- 5. Registrar Vigilance, High Court of J&K, Jammu.
- Registrar Rules, High Court of J&K, Jammu.
- 7. Director, State Judicial Academy, Jammu.
 - for information.
- 8. Registrar Judicial, High Court Wing, Jammu/Srinagar.
 - for information and making all necessary arrangements in this regard.
- 9. Registrar Computers, High Court of J&K, Jammu for uploading the same on the High Court website.
- 10. Director Information, Jammu with the request to publish the above notification in the two daily News papers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar), Daily Srinagar Times and Weekly Leh Times.
- 11. Director Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in News and Employment Bulletin.
- 12. Director All India Radio, Jammu/Srinagar, Leh/Kargil with the request to broadcast the above Notification in News and Employment Bulletin.